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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 26489 of 2023**

*(DR. SIDHHANT BRAHANE Vs NATIONAL BOARD OF EXAMINATION IN MEDICAL SCIENCE AND
OTHERS)*

Dated : 26-10-2023

Shri Abhishek Singh - Advocate for petitioner.

Smt. Janhavi Pandit - Additional Advocate General takes notice for respondent No.2.

Issue notice to respondents No.1 and 3, returnable in two weeks.

**(RAVI MALIMATH)
CHIEF JUSTICE**

**(VISHAL MISHRA)
JUDGE**

psm

